

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/1613 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Anubha Das,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati, the 26th March, 2018.

Sub:- **Casual Leave, Restricted Holiday and permission to leave headquarter.**

Ref:- Your letter No. FC/Sil/2018/74 dtd. 21.03.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holidays on 29.03.2018 and 31.03.2018 and 2 (two) days Casual Leave on 02.04.2018 and 03.04.2018 along with head-quarter leave permission from the evening of 28.03.2018 till the morning of 04.04.2018 has been granted/~~rejected~~.

Yours faithfully,

(Handwritten signature)
22/03/18

JOINT REGISTRAR (VIGILANCE)

(Handwritten signature)
22/03/18